

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 3, 4 & 57 of 2013**

**Dated : 23<sup>rd</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Reliance Infrastructure Ltd. .... Appellant(s)**  
**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant : Mr. Hasan Murtaza

Counsel for the Respondent : Mr. Buddy A. Ranganadhan

**ORDER**

At the request of the Learned Counsel for the Appellant, post the batch of Appeals on **04.7.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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